

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

15

O.A. No. 410 of 1996

New Delhi, dated this the 28th MAY 1997

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

shri Bir Singh,
S/o Shri Indra Pal,
Daftri
N.S.S. Organisation,
M/o Planning,
R/o C-134-B, Gali No.1, Kanti Nagar Extn.,
Delhi-110051. ... APPLICANT

By Advocate: Shri B. Krishan

VERSUS

1. The Director,
Dept. of Statistics,
(Field Operations Organisation),
'C' Block, 3rd Floor,
Pushpa Bhawan,
Madangir Road,
New Delhi-110062.
2. The Director,
Dept. of Personnel & Training,
Ministry of Personnel, Public Grievances
and Pensions,
North Block,
New Delhi.
3. The Educational Adviser,
Dept. of Education,
Ministry of HRD,
Shastri Bhawan,
New Delhi. ... RESPONDENTS

By Advocate: Shri M.K. Gupta

J U D G M E N T

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Applicant prays that 'po^{va} Madhyama'
be declared as equivalent to Matric for
appointment as LDC and respondents be
directed to consider him for promotion as LDC
from Group 'D' quota.

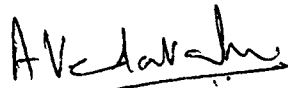
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(16)

2. Respondents in their reply have stated that the competent authority viz. Dept. of Education, Govt. of India have advised that the Poorva Madhyama Exam. conducted by Bhartiya Vidya Bhawan, Mumbai which applicant admittedly cleared in 1978 (Ann. A-3) was equivalent to Matric only for the purpose of appointment of Sanskrit Teachers and that too was valid if the candidate had passed the exam. prior to 21.11.79.

3. It is not the function of the Tribunal to declare a particular exam. equivalent to another. As the competent authority has pointed out that Poorva Madhyama examination is equivalent to Matric only for a particular purpose, which does not cover the applicant's case, as he is not aspiring for the post of Sanskrit teacher, and as applicant's counsel has not been able to establish anything illegal or discriminatory or violative of Articles 14 & 16 of the Constitution in the stand taken by the respondents, we see no cause to interfere.

4. The O.A. therefore fails and is dismissed. No costs.



(DR. A. VEDAVALLI)
Member (J)

/GK/



(S.R. ADIGE)
Member (A)